

ITEM NO.7 Court 1 (Video Conferencing) SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1188-1197/2021 (Arising out of impugned final judgment and order dated 30-12-2020 in IA(SR) No. 37122/2020 in W.P.(PIL)No. 127/2020, WP No. 8966/2020, WP No. 9135/2020, WP No. 18794/2020 and WPPIL No. 132/2020, WPPIL No. 135/2020, WPPIL No. 136/2020, WPPIL No. 137/2020, WPPIL No. 145/2020, WPPIL No. 192/2020 passed by the High Court Of Andhra Pradesh At Amravati)

THE STATE OF ANDHRA PRADESH & ORS.

Petitioner(s)

VERSUS

THOTA SURESH BABU & ORS. ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.7485/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 1062/2021 (XII-A)

(FOR ADMISSION and I.R. and IA No.6300/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1658/2021 (XII-A)

(FOR ADMISSION and I.R. and IA No.14135/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.14134/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 10-02-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. V. Sridhar Reddy, Adv.
Mr. Abhijit Sengupta, AOR

Mr. Sajan Poovayya, Sr. Adv.
Mr. J.N. Bhushan, AAG
Mr. Mahfooz A. Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. Amitabh Sinha, Adv.
Mr. Shrey Sharma, Adv.

For Respondent(s) Mr. Yelamanchili Shiva Santosh Kumar, Adv.

Mr. Narra Srinivasa Rao, Adv.
Mr. Tarun Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP is granted.

Issue notice.

In the meantime, there shall be stay of operation of the
impugned order(s) of the High Court.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR